

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Manoranjan Kumar No. I, Chief Judicial Magistrate, Bokaro.
2. Mr. Anuj Kumar No. II, Secretary, DLSA, Bokaro.
3. Mr. Manoj Kumar Prajapati, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Bokaro (Bermo at Tenughat).
4. Mr. Achhat Srivastava, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
5. Mr. Ravi Choudhary, Secretary, DLSA, Chaibasa.
6. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
7. Mr. Tarkeshwar Das, Secretary, DLSA, Chatra.
8. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Daltonganj.
9. Mr. Saurav Kumar Gautam, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
10. Ms. Sonam Vishnoi, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
11. Mr. Rakesh Ranjan, Secretary, DLSA, Daltonganj.
12. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
13. Ms. Divya Mishra, Chief Judicial Magistrate, Deoghar.
14. Mr. Sandeep Nishit Bara, Secretary, DLSA, Deoghar.
15. Ms. Pooja, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar (Madhupur).
16. Ms. Arti Mala, Chief Judicial Magistrate, Dhanbad.
17. Mr. Pradeep Kumar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
18. Mr. Rajeev Kumar Singh, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
19. Ms. Sama Roshini Kullu, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
20. Mr. Mayank Tushar Topno, Secretary, DLSA, Dhanbad.
21. Mr. Anup Tirkey, Chief Judicial Magistrate, Dumka.
22. Mr. Uttam Sagar Rana, Secretary, DLSA, Dumka.
23. Md. Abdul Naseer, Chief Judicial Magistrate, Garhwa.
24. Ms. Nibha Ranjana Lakra, Secretary, DLSA, Garhwa.
25. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
26. Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa (Nagar Untari).
27. Mr. Binod Kumar, Chief Judicial Magistrate, Giridih.
28. Mr. Safdar Ali Naiyar, Secretary, DLSA, Giridih.
29. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
30. Mr. Deepak Kumar, Secretary, DLSA, Godda.
31. Mr. Praveen Oraon, Civil Judge (Sr. Div.)-cum-J.M., Godda.
32. Ms. Shweta Kumari No. II, Chief Judicial Magistrate, Gumla.
33. Mr. Ram Kumar Lal Gupta, Secretary, DLSA, Gumla.
34. Mr. Rajiv Tripathi, Chief Judicial Magistrate, Hazaribagh.
35. Mr. Gaurav Khurana, Secretary, DLSA, Hazaribagh.
36. Mr. Bikrant Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
37. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
38. Mr. Vishal Gaurav, Chief Judicial Magistrate, Jamshedpur.
39. Mr. Ajay Kumar Guria, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
40. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
41. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
42. Mr. Dharmendra Kumar, Secretary, DLSA, Jamshedpur.
43. Ms. Arpana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
44. Ms. Ritu Kujur, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
45. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
46. Mr. Nitish Neilesh Sanga, Chief Judicial Magistrate, Jamtara.
47. Mr. Pawan Kumar No. II, Secretary, DLSA, Jamtara.
48. Ms. Rajshree Aparna Kujur, Secretary, DLSA, Khunti.
49. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma.
50. Mr. Gautam Kumar, Secretary, DLSA, Koderma.
51. Mr. Vikram Anand, Chief Judicial Magistrate, Latehar.
52. Mr. Shivam Chaurasia, Secretary, DLSA, Latehar.
53. Mr. Krishna Kant Mishra, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga.
54. Mr. Rajesh Kumar No. II, Secretary, DLSA, Lohardaga.
55. Ms. Rupa Bandana Kiro, Secretary, DLSA, Pakur.
56. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ramgarh.

57. Mr. Anil Kumar No. III, Secretary, DLSA, Ramgarh.
58. Mr. Chandan, Chief Judicial Magistrate, Ranchi.
59. Mr. Abhinav, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
60. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
61. Mr. Ravi Kumar Bhaskar, Secretary, DLSA, Ranchi.
62. Mr. Gautam Gobinda, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Manoj Kumar Indwar, Civil Judge (Sr. Div.)-cum-J.M.-cum-Spl. Judge Eco. Offences, Ranchi
65. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Ms. Shruti Soren, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Bishwanath Bhagat, Secretary, DLSA, Sahebganj.
68. Ms. Kamala Kumari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal).
69. Ms. Lucy Sosen Tigga, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
70. Mr. Tausif Meraj, Secretary, DLSA, Seraikella-Kharsawan.
71. Ms. Mariam Hemrom, Secretary, DLSA, Simdega.

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training programme on Criminal Laws for Civil Judge (Sr. Div.) (R-7) (half of the cadre, 2nd batch)**, scheduled to be held on **26th & 27th July, 2025 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training programme on Criminal Laws for Civil Judge (Sr. Div.) (R-7) (half of the cadre, 2nd batch)**, scheduled to be held on **26th & 27th July, 2025 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme and directed to send your itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 2858 /Apptt.

Dated, Ranchi, the 01/07/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 543/JAJ dated 19.06.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


01.07.25
Registrar (Administration)